

Sl. No. 19

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/34/9/AMR/2021		9 of IBC	Sidhvi Infrastructure Projects Ltd Vs Devi Engineering and Constructions Pvt Ltd

ORDER

Present: Mr. M M Viswaraj, Ld. Counsel for the OC.

Pleadings are completed. At the request of Ld. Counsel for the OC, for hearing, list the matter on 02.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**